

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1007  
TO BE ANSWERED ON 03<sup>RD</sup> DECEMBER, 2021**

**IMPLEMENTATION OF AB-PMJAY IN ASSAM**

**1007. SHRI KRIPANATH MALLAH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the salient features of the Ayushman Bharat -Pradhan Mantri Jan AarogyaYojana (AB-PMJAY) along with the number of people residing in the remotest areas of Assam covered thereunder;
- (b) the details of the funds sanctioned, allocated and utilized under this mission within Assam so far; and
- (c) the status of implementation of the said scheme in Assam during last three years and the steps being taken by the Government to cover each and every corner of the State under the said scheme?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): The salient features of Ayushman Bharat -Pradhan Mantri Jan AarogyaYojana (AB-PMJAY) are at Annexure. In Assam, AB-PMJAY is implemented in convergence with Atal AyushmanYojana. As informed by National Health Authority, the total number of families across the remotest districts of Assam viz. Dima Hasao, Hailakandi, KarbiAnglong, West KarbiAnglong and South SalmaraMancachar that are eligible for benefits under converged scheme is 2,19,568.

As of 26<sup>th</sup> November 2021, an amount of Rs. 198.04 crore has been released for the implementation of AB-PMJAY in Assam. An amount of Rs. 196.62 crore has been utilized.

As of 1<sup>st</sup> December 2021, 3.19 Lakh hospital admissions worth Rs. 480.32 crore have been authorized under the converged scheme.

The following IEC activities have been undertaken for extending the benefits of the scheme to each and every corner of the State:

1. Roadside Hoardings
2. Hospital Branding like Banners, Hoardings, Standee, Vinyl Stickers, PMAM Apron
3. Newspaper Advertisements
4. Press Meet
5. Press Release
6. Social Media Campaigns

1. AB-PMJAY is the world's largest Government funded health assurance scheme.
2. AB-PMJAY provides health assurance of up to Rs.5 Lakh per family per year for secondary and tertiary healthcare hospitalizations.
3. AB-PMJAY is a completely cashless and paperless scheme.
4. The benefits under AB-PMJAY are portable across the country.
5. There is no cap on family size, or age or gender.
6. The beneficiary families under Ayushman Bharat – Pradhan Mantri Jan ArogyaYojana (AB-PMJAY) have been identified from the Socio-Economic Caste Census (SECC) of 2011 on the basis of select deprivation and occupational criteria across rural and urban areas. Details are as below:

Detailed list of criteria for eligibility under AB-PMJAY as per SECC 2011

Automatically included:

1. Households without shelter
2. Destitute/ living on alms
3. Manual scavenger families
4. Primitive tribal groups
5. Legally released bonded labour

Deprivation criteria in rural area:

- D1: Only one room with kutcha walls and kutcha roof
- D2: No adult member between age 16 to 59
- D3: Female headed households with no adult male member between age 16 to 59
- D4: Disabled member and no able-bodied adult member
- D5: SC/ST households
- D7: Landless households deriving major part of their income from manual casual labour

Occupational criteria in urban area:

- 1) Rag picker
- 2) Beggar
- 3) Domestic worker
- 4) Street vendor/ Cobbler/hawker / Other service provider working on streets
- 5) Construction worker/ Plumber/ Mason/ Labour/ Painter/ Welder/ Security guard/ Coolie and other head-load worker
- 6) Sweeper/ Sanitation worker / Mali
- 7) Home-based worker/ Artisan/ Handicrafts worker / Tailor
- 8) Transport worker/ Driver/ Conductor/ Helper to drivers and conductors/ Cart puller/ Rickshaw puller
- 9) Shop worker/ Assistant/ Peon in small establishment/ Helper/ Delivery assistant / Attendant/ Waiter
- 10) Electrician/ Mechanic/ Assembler/ Repair worker/Washer-man/ Chowkidar

7. The number of eligible beneficiaries under SECC 2011 is 10.74 crore (50 crore people). 33 States/UTs implementing AB-PMJAY have further expanded the coverage of the scheme to include 13.44 crore families (65 crore people).

8. AB-PMJAY is implemented in all States and UTs barring West Bengal, NCT of Delhi and Odisha.

9. The scheme is implemented across the country through a three-tier model. National Health Authority, an attached office of the Ministry of Health and Family Welfare with full functional autonomy, is the apex body implementing AB-PMJAY across the country. For effective implementation of AB-PMJAY at States/UTs level, State Health Agencies (SHAs) have been established. District Implementation Units (DIUs) have been set up for ensuring on-ground coordination between scheme stakeholders and for smooth implementation.

10. AB-PMJAY is completely funded by the Government and costs are shared between Central and State Governments in the ratio as per the extant directives issued by Ministry of Finance.

11. The States/UTs have been provided with the flexibility to implement the scheme in the operational model best suited to the local conditions. Thus, AB-PMJAY is implemented in Insurance mode, Mixed mode and Trust mode.